DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF GURTURE); (KUMARI SELJA): (a) to (d) According to the information furnished by the University Grants Commission, in pursuance of the National Policy on Education—1986 and the Programme of Action, the Commission circulated revised guidelines on the Scheme of Autonomous Colleges to all State Governments/Universities in January, 1987. 102 colleges were functioning as automomous colleges at the end of the 7th Plan as per the details given below:

State	Number of Autonomous Colleges
Andhra Prad	tesh 16
Gujarat	2
Madhya Prad	desh 28
Orissa	5
Rajasthan	5
Tamil Nadu	44
Uttar Prades	h: 2

On the basis of the recommendations made by an Expert Committee which was constituted by the Commission in August 1990 to review the implementation of the Scheme of Autonomous Colleges, the UGC, in its meeting held on 6th June, 1991 decided to continue the Scheme during the Eighth. Plan Period as most of the Autonomous Colleges were found to have made significant changes in their management structure as well as in the academic programmes.

The Commission has sponsored a series of seminars in different States to clear miscoaceptions about the objectives of the Autonomous Colleges' Scheme so as to bring more eligible colleges within the ambit of the Scheme.

Legislation to Prevent Crime against

1899. SHRI BISHAMBHAR NATH PANDE: WILL the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to status:

(a) whether it is a fact that the National Commission for Women has recommended the enactment of a new comprehensive law covering all aspects of crimes against women and provisions for exemplary punishment for the guilty;

- (b) if so, what are details thereof; and
- (c) whether Government propose to enact a comprehensive law on the subject?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT SHRI (ARJUN SINGH): (a) No, Sir.

(b) and (c) Does not arise.

Working of School of Planning and Architecture, Delhi

1900. SHRI MOHINDER SINGH LATHER: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

what follow-up action has been taken by Government on the report of the Comptroller and Auditor General revealing serious irregularities in the School of Planning and Architecture, Dethi?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): The General Council of the School of Planning and Architecture which is empowered to considered and pass the Resolutions on the Annual Reports and the Annual Recounts of the School and the Audit Reports on such Accounts, has presently deferred the consideration of the Reports for the years 1989-90 and 1990-91 for further detailed examination and for taking necessary remedial measures.

Request from Private Institutions to open Schools and Colleges in Delhi

1901. SHRI ISH DUTT YADAV :

SHRI RAM GOPAL YADAV:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

(a) whether Government have received requests from private institutions for permiss on/approval for opening schools and colleges in Delhi and other States of the country;